

of Silver Chaliace Productions to produce a four hour television film on Indira Gandhi; if so, details thereof;

(b) whether the script of the film has been approved by Government; if so, details thereof; and

(c) the source from which financial support for the venture is proposed to be arranged?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) No, Sir.

(b) and (c) : Do not arise.

Upgradation of AIR Bangalore into Shortwave Station

*275. SHRI V. S. KRISHNA IYER : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to consider upgrading the existing Bangalore A.I.R. into Shortwave Station for the benefit of the people of Karnataka; and?

(b) if so, the time by which it will be done?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b) : There is no approved proposal at present, to upgrade the power of the existing AIR transmitter at Bangalore.

Support Price for Paddy

*276. SHRI RAM PYARE PANIKA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether in spite of declaring support price by the Central Government, the agriculturists are not getting

the declared price between Rs. 137 and Rs.145 for their paddy, resulting in great discontentment among them; and

(b) if so, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b) : No, Sir. It is ensured that the agriculturists get the declared support price for their paddy, through the purchase centres opened by Food Corporation of India and the State agencies, wherever necessary, for this purpose. In certain cases, where reports of such sales below support prices were received, it was found that the grain was below the specifications fixed by the Government of India.

Board for National Capital Region

*277. SHRI DHARAM PAL SINGH MALIK : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether high powered board for National Capital Region has since been constituted by Government;

(b) if so, the composition and the terms of reference of the board; and

(c) the time by which the board will submit its recommendations to Government?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) Yes, Sir.

(b) and (c) : A copy of the Notification No. K. 14011/25/84-NCR dated March 27, 1985 indicating the composition of the NCR Planning Board is laid on the Table of the House. [Placed in Library. See No. LT-754/85].

The NCR Planning Board is a statutory authority vested with powers and functions under the National